

(3)

(M)  
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(11) 23-3-98

OA 1270/93

Hon Dr D. C. Banerjee

Hon Dr J. P. Sharma

No one has responded on behalf of the applicant. Case has been listed twice after the last listing on 15-4-98 and on both the date none was present on behalf of the applicant. In view of the last opportunity afforded and in case

Counsel for the applicant is not present on the next date, OA is liable to be dismissed for default.

list for adjournment on 27-4-98

D

S  
JMBhawal  
BM

27-04-98

Hon'ble Mr. S. Dayal, AM  
Hon'ble Mr. S. C. Jain, JM

O.R.  
No. amendment- application has been filed so far.

Shri T. S. Pandey for the applicant. Learned counsel for the applicants seeks amendment & substitution as the applicant has died. Allowed.

list this case for order after granting time of four weeks to learned counsel for the applicant.

7/7/98 List on 09-07-98.

Shri  
JM

A. M.

(sd)

Registers

01-7-98

O.A. 1278/93

No sitting in court

Adjourned to 7-8-98.

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07/8/98

Hon. Mr. S.K. Agrawal, J.M.

None for the applicant. For the last so many dates, no one is appearing on behalf of the applicant. It appears that applicant is not interested to pursue the matter on behalf of the applicant. This O.A. is, therefore, dismissed in default.

  
S.K. Agrawal, J.M.

Shri S.K. Agrawal /m.m./

Shri S.K. Agrawal /m.m./